

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2020

Name of the Company:

IDBI Bank Ltd.

V/s.

Doshion Pvt Ltd.

Section:

Section 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Moson Le Experts appeared for Financial Creditor.

Learned Counsel Mr. Sashvata Shukla appeared for Corporate Debtor.

Matter stands adjourned for further consideration on 19.10.2020

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 16th day of September, 2020